

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/56(KB)2019  
IA(I.B.C)/580(KB)2024, IA(IBC)(PLAN)/1(KB)2024,  
IA(I.B.C)/579(KB)2024, IA(I.B.C)/909(KB)2023,  
IA(I.B.C)/1033(KB)2023, IA(I.B.C)/1122(KB)2022,  
IA(I.B.C)/606(KB)2023, IA(I.B.C)/594(KB)2023,  
IA(I.B.C)/733(KB)2023, IA(I.B.C)/124(KB)2023,  
IA(I.B.C)/989(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SIMPLEX PROJECTS LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. ] For the Applicant in IA(I.B.C)/594(KB)2023  
Ms. Urmila Chakraborty, Adv. ]  
Mr. A. Meharia, Adv. ]  
Ms. P. Dengh, Adv. ]  
Ms. Paromita Banerjee, Adv. ]  
Ms. A. Das, Adv. ]  
  
Mr. Shaunak Mitra, Adv. ] For the Applicant in IA(I.B.C)/579(KB)2024 and  
Mr. Supriyo Gole, Adv. ] IA(I.B.C)/580(KB)2024  
Ms. Madhujā Barman, Adv. ]  
  
Mr. Rajardhi Banerjee, Adv. ] For the Applicant in IA(I.B.C)/989(KB)2024  
  
Mr. Rajiv K. Garg, Adv. ] For the Applicant in IA(I.B.C)/1033(KB)2023  
Mr. Ashish Garg, Adv. ]  
  
Mr. Sanyam Jain, Adv. ] For the Applicant in IA(I.B.C)/606(KB)2023  
  
Mr. Joy Saha, Sr. Adv. ] For the State Bank of India in IA(I.B.C)/733(KB)2023  
Mr. Deepanjan Dutta Roy, Adv. ]  
Ms. Sanjana Jha, Adv. ]  
  
Mr. Joy Saha, Sr. Adv. ] For the Resolution Professional in  
Ms. Shweta Dubey, Adv. ] IA(IBC)(PLAN)/1(KB)2024  
Mr. Atul Surekha, Adv. ]

Mr. Jishnu Chowdhury, Adv. ] For the Respondent in IA(I.B.C)/909(KB)2023  
Mr. Varun Kothari, Adv. ]  
Ms. Niharika Singh, Adv. ]  
Mr. Ashok Kumar Singh, Adv. ]

Mr. Ratnanko Banerji, Sr. Adv. ] For the Successful Resolution Applicant in  
Mr. Rishav Banerjee, Adv. ] IA(IBC)(PLAN)/1(KB)2024  
Mr. Keshav Tibarewalla, Adv. ]

Mr. Ratnanko Banerji, Sr. Adv. ] For the Respondents in IA(I.B.C)/1122(KB)2022  
Mr. Rishav Banerjee, Adv. ]  
Mr. Keshav Tibarewalla, Adv. ]

Mr. Ratnanko Banerji, Sr. Adv. ] For the Respondent Nos.1, 2, 6, 8, 9 and 10 in  
Mr. Rishav Banerjee, Adv. ] IA(I.B.C)/733(KB)2023  
Mr. Keshav Tibarewalla, Adv. ]

## **ORDER**

1. Learned Senior Counsel/Counsel for the parties present.
2. **IA(I.B.C)/580(KB)2024:**
  - a. Learned Counsel Mr. Shaunak Mitra appearing on behalf of the Applicant assures that the payment would be made by Wednesday i.e., 15<sup>th</sup> May, 2024.
  - b. We direct the Resolution Professional to complete the entire process within a period of four weeks thereafter.
  - c. For any other reliefs, the Applicant would be at liberty to pursue its remedy in accordance with law.
  - d. Heard. **Reserved for orders.**
3. **IA(I.B.C)/579(KB)2024:**
  - a. Learned Counsel appearing for the Resolution Professional is directed to obtain instruction regarding the books of accounts that have been dealt with.
  - b. Let copy of this application be served upon the learned Counsel Mr. Rishav Banerjee appearing for the Respondent.
  - c. List this matter on **19<sup>th</sup> June, 2024.**
4. **IA(I.B.C)/909(KB)2023:**
  - a. Heard the learned Counsel Mr. Jishnu Chowdhury appearing for the Respondent. **Reserved for orders.**
5. **IA(I.B.C)/733(KB)2023:**
  - a. Learned Counsel Mr. Rishav Banerjee appearing for some the Directors of the Corporate Debtor submits that he has asked for certain documents.

- b. We direct the Resolution Professional to hand-over the documents, if any, within a period of two weeks.
  - c. Reply affidavit be filed within a period of two weeks thereafter.
  - d. List this matter on **8<sup>th</sup> July, 2024**.
6. **IA(I.B.C)/989(KB)2024:**
- a. Issue notice.
  - b. Resolution Professional accepts notice on behalf of the Respondents.
  - c. Respondent is directed to file reply affidavit within a period of two weeks.
  - d. Rejoinder, if any, be filed within a period of one week thereafter.
  - e. List this matter on **19<sup>th</sup> June, 2024**.
7. **IA(IBC)(PLAN)/1(KB)2024, IA(I.B.C)/1033(KB)2023, IA(I.B.C)/606(KB)2023, IA(I.B.C)/594(KB)2023 and IA(I.B.C)/124(KB)2023:**
- a. List these matters on **19<sup>th</sup> June, 2024**.
8. **IA(I.B.C)/1122(KB)2022,**
- a. List this matter on **8<sup>th</sup> July, 2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**